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का.आ. 1512(अ).—भारत सरकार के सड़क परिवहन और राजमार्ग मंत्रालय की अधिसूचना का.आ. 767(अ),

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CORRIGENDUM

New Delhi, the 13th June, 2014

**S.O. 1512(E).**—In the table to the notification of the Government of India, in the Ministry of Road Transport and Highways, S.O. 767(E), dated 4th March, 2014 published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii) *vide* number 655 dated 14th March, 2014, against serial number 236, in column 2 for the word, figures and letters “102C”, the words, figures and letters “129A” shall be substituted.

[F. No. NH-14012/20/2013-P&M]

MAYA PRAKASH, Director (P&B)

**Note:** - The principal notification was published *vide* number S.O. 767(E), dated 4th March, 2014.